foreigners (excluding Pakistani nationals) were arrested by the Customs authorities in connection with smuggling in India during 1956 and 1957 (upto July, 1957).

Expenditure on Contesting Cases

1201. Shri N. R. Munisamy: Will the Minister of Law be pleased to state:

(a) in how many cases Government have been made party to litigation in the years 1955-56 and 1957 so far;

(b) the amount of cost incurred in defending or prosecuting such cases both criminal and civil; and

(c) the amount involved in the suits?

The Minister of Law (Shri A. K. Sen): (a) to (c). The information is not readily available. I am getting it collected from the various Ministries and Departments of Government, but this will take time.

पैटलावद में प्राचीन मूर्ति

१२०२. श्री डामर : क्या झिला और बैद्ध निक गडेवरणा मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि मघ्य प्रदेश के जिला क्षाबुझा के पेटलावद नगर में एक प्राचीन मति पाई गई है; झौर

(स) यदि हां, तो उसका व्यौरा क्याहै?

धिक्का और बैज्ञानिक गक्ष्वे एग मत्र लय में राज्य-मंत्री (डा० का० ला० श्रीमानी): (क) जी, हां।

(स) यह एक देवी की पीतल की बनीहुई, जो झाठ इंच से दस इंच तक ऊंची है, मूर्ति है। यह एक खेत में झकस्मात ही मिल गई थी झौर झाज कल इन्दौर क़ो संग्रहालय में रखी है। Lapakshi and Sompalle Temples

1203. Shri Ramakrishna Roddy: Will the Minister of Education and Scientific Research be pleased to state:

(a) the reasons why there is no branch of Archaeological Department for the districts of (1) Anantpur (ii) Kurnool (1ii) Nellore (1v) Cuddapah (v) Chittor (vi) Guntur (vii) Krishna (viii) Godavari and (ix) Visakhāpatnam in Andhra Pradesh;

(b) whether the temples of Lapakshi and Sompalle are looked after by the Union Department of Archaeology;

(c) if so, whether Government propose to construct a quarter for the watchman at the Sompalle temple: and

(d) whether it is also proposed to tar the road leading from the Sompalle temple to the Madras-Bombay road?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) The monuments in the Districts referred to by the Hon'ble Member and in the rest of Andhra Pradesh are looked after by the South Eastern Circle, Office of the Department of Archaeology

(b) Yes, Sir.

(c) Yes, Sır

(d) No, Sir Maintenance of roads outside the protected area is not the responsibility of the Department of Archaeology.

सीमा की रक्षा

१२०४. श्री ह० चं० झर्माः क्य सह–कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) मारत को विभिन्न राज्यों की कुल कितने मील लम्बी सीमा की रक्षा का भार केन्द्रीय सरकार पर है;